

**EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) Yes.

(b) On 26-10-81, as train No. 93 Up Delhi-Jodhpur Mail started from Delhi Main Station, 3 unknown persons entered into coach No. FC-322. On being objected to by the Coach Attendant, they asserted that they had their reservation in the same coach. Subsequently, they entered the 'A' cabin of this compartment occupied by a couple and at the point of pistol/knives looted the passengers of their wrist watches and cash amounting to Rs. 250. The miscreants then closed the compartment from outside and entered the 'E' cabin of the coach occupied by 2 lady passengers and 2 male passengers. The miscreants tried to snatch ornaments from one of the ladies which was resisted by her husband, Shri S. N. Singh. Shri Singh was then stabbed on his head by the miscreants. On hearing the hue and cry of these passengers, Shri Vyas, Assistant Cashier, Northern Railway, New Delhi and Shri Bhutani, TTE, who were in the 'B' cabin of the compartment rushed to their rescue. Shri Vyas was stabbed in the head and his wrist watch was snatched. The miscreants fired on Shri Bhutani, TTE and the bullet passed through his stomach. Some stray pellets also hit Shri and Smt. S. N. Singh. The criminals got down near Mul Mithai by pulling alarm chain and escaped under cover of darkness. All the four injured persons were taken to the Northern Railway Central Hospital, New Delhi where Shri Bhutani, TTE succumbed to his injuries. In all three wrist watches and cash amounting to Rs. 400 were reported to have been looted. Government Railway Police, Delhi registered a case No. 523 dated 26-10-81 under Sections 397/302/34 IPC and the investigations are in progress.

**Memorandum submitted by Blinds for Employment opportunities to Blinds**

2072. **SHRI RAM PYARE PANIKA:** Will the Minister of EDUCATION

AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that blind men in Delhi have given a memorandum in regard to providing employment opportunities to them;

(b) if so, the main demands made by them in the memorandum;

(c) whether Government are considering their demands; and

(d) if so, the decision taken thereon and if not, the reasons therefor?

**THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) and (b). The National Blind Youth Association of Delhi has submitted a Charter of Demands to the Ministry of Social Welfare. The main demands of the Association are:—

1. Bringing forward a legislation for the welfare of the disabled persons;

2. Reservation of Group A and B posts for the disabled persons; and

3. Declaring the workers of the Sheltered Workshop of the National Institute for the Visually Handicapped, Dehradun, as regular Government servants.

(c) and (d). The demands of the Association are under consideration of the Government.

**Strategy adopted for Eradicating Hunger from World**

2073. **SHRI MADHAVRAO SCINDIA:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the North-South Summit meet held at Cancun, Mexico in October this year was successful in coming to an agreed strategy for intensifying efforts to end the problem of hunger from the globe by the end of the century;

(b) if so, what were the details of the strategy worked out by the summit; and

(c) what follow up action is being taken by Government in pursuance thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). Though the Cancun meeting was not a negotiating forum and no decisions were meant to be taken, as a result of discussions which took place there, a consensus emerged regarding the need for some immediate steps for building up of food security and tackling the eradication of hunger. In the summing up of the meeting by the Co-Chairman, there is mention of several general areas of understanding and shared view points on the main issues discussed. A copy of this document which, *inter alia*, contains above mentioned information was laid on the Table of the House in reply to Starred Question No. 70 dated 26-11-81.

(c) The Government of India will take all appropriate steps for detailed consideration of all these issues on a priority basis in the relevant fora.

#### Indo-French Economic Cooperation

2074. SHRI R. L. BHATIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a broader framework of Indo-French economic cooperation has been finalised after the Prime Minister's visit to France; and

(b) if so, the nature of new protocols signed during the Prime Minister's visit in the areas of oil exploration, fertilisers, port development, telecommunications, environment protection, setting up an Indo-French Advanced Institute for science and technology?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) During the visit four Memoranda of Understanding were signed by me with the Foreign Minister of France regarding Cooperation in Coal, Environmental Management, Creation of a Group on Energy and Setting up of a Testing Facility in India for High Voltage Power Equipment.

Regarding other areas mentioned in part (b), discussions are likely to continue between the two Governments.

#### शुष्क दिवसों की संख्या बढ़ाने का प्रस्ताव

2075. श्री भीकू राम जैन : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में शुष्क दिवसों की संख्या कितनी है और तत्सम्बन्धी ब्यौरा क्या है ;

(ख) क्या सरकार का विचार शुष्क दिवसों की संख्या बढ़ाने का है; और

(ग) यदि हाँ, तो तत्सम्बन्धी ब्यौरे क्या हैं ?

रेल तथा शिक्षा और समाज कल्याण मंत्रालयों तथा संसदीय कार्य विभाग से उप/मंत्री (श्री मल्लिकार्जुन) : (क) 1 जनवरी, 1981 से 31 दिसम्बर, 1981 तक दिल्ली में 48 शुष्क दिन होंगे, जिनका ब्यौरा संलग्न विवरण में दिया गया है।

(ख) इस समय नहीं।

(ग) प्रश्न नहीं उठता।

#### विवरण

क्रम	संख्या	तारीख
जनवरी		
	1.	1-1-1981
	2.	6-1-1981
	3.	13-1-1981